

(b) whether it is a fact that they have not been paid their wages by the contractor and if so, the details thereof; and

(c) the action proposed by Government so that the labour is paid their dues and the action taken against the defaulting contractor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) Approximately 500 workers are working at the site.

(b) A complaint was received by the Labour Commissioner, Delhi, from the sub-contractor against the contractor, on the 11th March, 1981, alleging that 220 workers had not been paid their dues.

(c) The Labour Commissioner, Delhi, had held discussions with the parties concerned for settlement of the dispute. Further discussions are proposed to be held.

#### Additional Satellite Facilities for Relaying Television Programmes from Foreign Countries

5952. SHRIMATI MADHURI SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether any additional Satellite facilities are proposed to be installed for relaying Television Programmes from other countries for viewers in India; and

(b) if so, the details of negotiations with various countries in this regard and the likely date by which facilities would become available?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

#### Decentralisation of Scheme of Provident Fund

5953. SHRI M. RAM GOPAL REDDY: Will the Minister of LABOUR be pleased to state:

(a) whether Government are considering any proposal to decentralise the scheme of Provident Fund; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) and (b). The Employees Provident Fund Review Committee headed by Shri G. Ramanujam has made certain recommendations for decentralisation of the work of the Provident Fund Organisation. The recommendations of the Committee were laid on the Table of the House on 18th March, 1981 in reply to Unstarred Question No. 4076. The recommendations are under consideration of Government.

दिल्ली में अवैध शराब के व्यापारी

5954. श्री तारिक अन्वर : क्या गृह मंत्री यह बताने को कृपा करेंगे कि :

(क) अडेवानान के अवैध शराब के व्यापारी का क्या नाम है तथा दिल्ली में उसके अधिकार में सम्पत्ति का ब्यौरा क्या है;

(ख) इस व्यक्ति के खिलाफ "बाबेजा घायोग" ने क्या टिप्पणियाँ की हैं ;

(ग) बाबेजा घायोग की सिफारिशों पर पुलिस तथा सरकार ने क्या कार्यवाही की है ; और